

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Application No.166 of 2017 (SZ)

Applicant(s)

M/s.Narmathaa Textiles Limited
No.1, Fifth Street,
Dr.Radhakrishnan Salai,
Chennai 600004

Respondent(s)

The Chairman, Tamil Nadu
Pollution Control Board,
Anna Salai, Guindy, Chennai
and others

Legal Practitioners for Applicant(s)

M/s.K.Ramu & R.Vishnu

Legal practitioners for respondent(s)

Mrs. Rita Chandrasekar for R1&R2

Note of the Registry	Orders of the Tribunal
Item No.9	<p>Date: 10th October, 2017</p> <p>At the request of the learned counsel appearing for the Tamil Nadu State Pollution Control Board for filing reply and disposal, post this application tomorrow viz., 11.10.2017</p> <p>....., JM (Justice Dr. P. Jyothimani)</p> <p>.....,EM (Shri P.S. Rao)</p>

